HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR (Office of the Registrar Judicial)

NOTICE

No. 160/RJS

Dated:- 25-04-2019

It has been observed that the clerks to the Advocates do not strictly adopt the dress code and are often found without wearing prescribed uniform as such visiting the Hon'ble High Court in a casual clothing. Such practice causes grave indiscipline and the persons who pose to be clerks to the Advocates are indulging in touting in the Courts/Registry. It is needless to mention that as per Circular No.17 dated 17.2.2005, uniform for clerks to the Advocates has already been prescribed on the suggestions of the Bar Association with approval of Hon'ble the Chief Justice. Copy of the circular as Annexure A is appended.

As such in view of the aforesaid circular, it is reiterated that all the clerks to the Advocates shall maintain the dress code properly and they will be allowed to visit the Registry only when they are found in proper attire. It is further notified that the prescribed badges indicating their names and name of the Advocate with whom they are attached/working, also need to be placed on the left side of their chest.

The description of the uniform prescribed for summer is as under:-

Navy blue Shirt and Pent.

Any breach to the circular shall be viewed seriously.

Sd/-Registrar Judicial Srinagar.

No:-19371-74

Dated: 25-04-2019

Copy to:-

- 1. Registrar General High Court of J&K, Jammu for information.
- 2. President J&K High Court Bar Association for information.
- Incharge NIC High Court Srinagar for uploading the notice on the official website of J&K High Court.
- 4. Assistant Registrar(Adm) with the direction to get the circular displayed on all notice boards and conspicuous places.

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Registrar Judicial, Srinagar.

HIGH COURT OF JAMMU AND KASHMIE AT JAMMU.

CIRCULAR

200,5 ' NO:

It is hereby notified that on suggestions of Bar Associations of Jammu and Srinagar, Hon'ble Order Navy Blue Shirt and Pent as Summer uniform for clerks of the Advocates and grey cost and Navy blue Pent and shirt or gersy as winter uniform. In addition thereto, they shall also wear badges on indicate loft side a, chest to/their respective names alongwith names of Advocates with whom they are working. All the state are directed to wear the wriform prescribed as above.

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BASHIR A. MIRITANI) MELIX REGISTRAR GENERAL

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Principal Secretary to Hon'ble the Chief Justice. 1 . Registrar Vigilance, High Churt of J&H., Jammu. 2. Registrar Judicial, High Court, Janua/Grinagar. 3.

Pr. Distt. and Sessions Judge, for further notifying. Priendents Bar Associations Jamme